

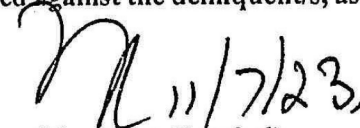
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting order is hereby made in official exigency and shall be effective immediately:

S.No	Name & F.C.	From	To
1	Sh. Akshay Garg E.C.: 12559	SJA in BMC Cell/Library, East, KKD, Delhi	SJA in Accounts Branch, Central, THC, Delhi
2	Sh. Prabhat Bhatti E.C.: 91664718	SJA in Accounts Branch, Central, THC, Delhi	SJA in BMC Cell/Library, East, KKD, Delhi
3.	Ms. Monika Bajaj E.C.: 65621998	SJA in Accounts Branch, North, Rohini, Delhi	Branch In-Charge, Copying Agency, North, Rohini, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

  
(Narottam Kaushal)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 5172-754 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 11/7 JUL 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi